

Trust Properties

*354. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state whether Government propose to bring under uniform legislation the Trust Properties in the country?

The Deputy Minister of Finance (Shri B. R. Bhagat): The question of a uniform legislation in respect of Charitable and other trusts is under examination.

Co-operation in Social Welfare Work

*355. { Shri A. K. Gopalan:
Shri Narayanankutty Menon:

Will the Minister of Education and Scientific Research be pleased to state whether Government are eliciting co-operation from all sections of the people in social welfare work?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): An attempt is made to do so

Sample Survey of Blind Population

*356. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No 214 on the 21st May, 1957 and state:

(a) whether the sample survey of the blind population in Delhi and Bombay has been completed; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):

(a) No, Sir

(b) Does not arise

Multipurpose Schools in Andhra

*357. **Shri M. R. Krishna:** Will the Minister of Education and Scientific Research be pleased to state the total amount that Andhra Pradesh will get from Central Government for starting

Multipurpose Schools during the Second Plan period?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The total amount of central assistance during the period will depend on the extent to which the State Government are in a position to implement the scheme. As such no final figures can be given.

Loan for Flood Relief in Orissa

*358. **Shri Mahanty:** Will the Minister of Finance be pleased to state:

(a) whether Government had sanctioned to the State Government of Orissa a loan of Rs 350 crores for providing flood relief during 1956-57; and

(b) if so, whether the sum has since been advanced?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The position in this respect is as follows:—

On a liberal view of the pattern of Central assistance for natural calamities, a total grant of Rs 369 54 lakhs and a loan of Rs 360 88 lakhs were sanctioned to the Government of Orissa as the Central share of the expenditure incurred on the flood and drought relief in Orissa during the years 1955-56 and 1956-57. The State Government, however, made a request for a medium term loan of Rs 3.62 crores to cover their share of the expenditure. Though such a loan is not admissible, the Central Government agreed, as a special case, to sanction a loan of Rs 35 crores on the repeated representation of the State Government to the effect that they had not the requisite resources to meet their share of the expenditure on these items which are primarily the duty and responsibility of the State Government. The grant of loan was approved on 26-6-57 and the letter releasing the amount of loan was issued on 27-6-57.